

गया तो उस पुलिस से कौन सहयोग लिया जा सका ?

श्री हाथो : पुलिस ने उस मामले में तहकीकात की थी।

Shri Nath Pai: Will the hon. Home Minister, Mr. Nanda, tell us if he has finally made up his mind as to the desirability of employing the SPE for investigating charges of corruption against Ministers, in view of the opposition from some of his Cabinet colleagues, including his very distinguished colleague sitting at his right, who has given his opinion that the SPE should not be made to look into charges of corruption against Ministers?

Shri Nanda: Even in the Orissa case, the SPE did not enquire into the case. All that they did there was, in relation to the allegations, they went with the consent of the Government there to get the records which pertain to those allegations.

Shri Nath Pai: Sir, Shri Nanda is developing the art to almost perfection of getting out of a difficult question and for that he deserves all credit as a parliamentarian.

Mr. Speaker: Another art is developed on my left side to create some difficulty.

Shri Hari Vishnu Kamath: The Opposition's duty is to do that.

Shri Nath Pai: You must help us, Sir, to get the information asked.

Mr. Speaker: Surely I will do that. I assure the hon. Members that I will do my best. Let us go to the next question.

श्री म० ला० द्विवेदी : मेरा एक व्यवस्था का प्रश्न है। मैं पूरक प्रश्न पूछने के लिए प्रारम्भ में ही खड़ा हुआ था लेकिन चूंकि माननीय सदस्य, श्री मालवीय जी सामने हैं, इसलिए आप की दृष्टि इधर नहीं आती है। हम लोगों को

इतने महत्वपूर्ण प्रश्न पर खड़े होने के बावजूद नहीं बुलाया जाता है और जो माननीय सदस्य खड़े नहीं होते हैं, उन को पहले बुला लिया जाता है।

Shri Bhagwat Jha Azad: Sir, we also tried to catch your eye. There is no point of order in that.

अध्यक्ष महोदय : मैं हैरान हूँ कि इस में व्यवस्था का प्रश्न कैसे आ सकता है। मैं हर एक सवाल में सब माननीय सदस्यों को कैसे बुला सकता हूँ ? मैं ने दोनों तरफ के माननीय सदस्यों को बुलाने की कोशिश की है।

Shri D. C. Sharma: His was an appeal for mercy and not a point of order.

Mr. Speaker: I will ask Shri D. C. Sharma to pity me under these circumstances.

दिल्ली में विदेशियों की मूर्तियां

+

* 635 { श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धांती :
श्री बागड़ी :
श्री विश्राम प्रसाद :
श्री राम सेवक यादव :
श्री हरि विष्णु कामत :

क्या गृह-कार्य मंत्री यह बनाने की कृपा करेंगे कि :

(क) दिल्ली तथा नई दिल्ली से विदेशियों की कितनी मूर्तियां अभी नहीं हटाई गई है ;

(ख) उन के कब तक हटा दिये जाने की सम्भावना है ;

(ग) क्या उन स्थानों पर प्रसिद्ध भारतीय नेताओं की मूर्तियां लगाई जायेगी ; और

(घ) यदि हां, तो किन किन स्थानों पर तथा किन किन नेताओं की मूर्तियां लगाने का विचार है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) चार ।

(ख) कोई तिथि निश्चित नहीं की गई, किन्तु उन्हें हटाने में बहुत ज्यादा देर नहीं लगेगी ।

(ग) और (घ) ऐसे कोई प्रस्ताव विचाराधीन नहीं हैं । इस मामले पर उस समय विचार किया जायेगा जब गैर-सरकारी संस्थाओं से ऐसे उपर्युक्त प्रस्ताव प्राप्त होंगे जिनके लिये वे काफी धन भी देने को तैयार हों ।

श्री प्रकाशबीर शास्त्री : मंत्री महोदय ने (ग) और (घ) के उत्तर में बताया कि ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है । जहां तक मेरी जानकारी है, इस संसद में भी और संसद के बाहर भी कई बार इस प्रकार की चर्चा आती रही है कि दिल्ली में कुछ इस प्रकार के ऐतिहासिक स्थान हैं, जहां प्रसिद्ध भारतीय नेताओं की मूर्तियां लगाई जानी चाहिये, जैसे लाल किले के आगे जो मंदान है, वहां पर नेताजी सुभाषचन्द्र बोस की प्रस्तर प्रतिमा लगाई जाये । ऐसे और भी कई स्थान हैं । बार-बार यह चर्चा आ चुकी है । मैं यह जानना चाहता हूं कि सरकार ने अभी तक इस पर विचार क्यों नहीं किया है ।

श्री ल० ना० मिश्र : बातें और चर्चा हुई हैं, लेकिन ऐसा कोई प्रस्ताव नहीं आया है और न कोई संस्था आगे आई है, जो चर्चा देने को तैयार हो और मूर्ति की स्थापना करने को तैयार हो । अगर ऐसी बात होगी, तो उस पर विचार किया जायेगा और मंत्रिमंडल के स्तर पर फैसला होगा ।

श्री प्रकाशबीर शास्त्री : अभी ३ दिसम्बर, का स्वर्गीय राष्ट्रपति, डॉ० राजेन्द्र प्रसाद, का जन्म-दिन दिल्ली के मसू हाउस में मनाया गया । उसमें गृह-मंत्री, श्री नन्दा, ने यह घोषणा की थी कि राजेन्द्र बाबू के गौरव के अनुरूप दिल्ली में उनका कोई उचित स्मारक बनाया जायेगा । प्रधान मंत्री, श्री लाल बहादुर शास्त्री, ने भी लन्दन जाने समय इस बारे में अपनी महमति दे दी । लेकिन इसी सम्बन्ध में जब इस हाउस में चार दिन पहले एक प्रश्न पूछा गया, तो श्री हार्थ ने जवाब दिया कि ऐसा कोई प्रश्न सरकार के विचाराधीन नहीं है । मैं यह जानना चाहता हूं कि एक ही विभाग के दो मंत्रियों में परस्पर इतना विरोध क्यों ।

अध्यक्ष महोदय : नन्दा जी ने वहां यह कहा कि उनके मन में है कि ऐसा होना चाहिये, लेकिन सरकार के सामने यह बात नहीं है । नन्दा जी के मन में हो सकता है । शायद गवर्नमेंट के मन में न हों ।

गृह-कार्य मंत्री (श्री नन्दा) : कोई विरोध नहीं है । दोनों बातें सही हैं और अलाहदा-अलाहदा कुछ नहीं कहा गया है । जो मैंने कहा है, वह दुरुस्त है । डॉ० राजेन्द्र प्रसाद जी के बारे में जो एक फंक्शन हुआ उसमें मैंने यह कहा था कि एक अच्छी से अच्छी, मौजू और मुनासिब जगह इस काम के लिए चुनी जायेगी और उसके लिए बन्दोबस्त किया जायेगा । लेकिन वह सरकार की तरफ से करना हो, वह बात नहीं थी । श्री लाल बहादुर जी से भी बात हुई और आपस में यह फैसला हुआ कि जहां तक गवर्नमेंट का सम्बन्ध है, जगह देने की बात है, लेकिन वहां पर

स्टैटू लगाने की बात तो गवर्नमेंट की बात नहीं है ।

श्री जगदेव सिंह सिद्धान्ती : क्या सरकार को यह सूचना मिल चुकी है कि दिल्ली नगर निगम ने स्वामी श्रद्धानन्द जो महाराज की मूर्ति को घंटा घर के स्थान पर स्थापित करने का निश्चय कर लिया है और क्या यह भी सूचना मिली है कि किसी संस्था ने उसका सारा भार उठाने के लिए भी लिख दिया है ?

श्री ल० ना० मिश्र : यह बात सही है कि वह प्रस्ताव था, लेकिन कहा गया कि घंटाघर के सामने जो स्थान है, वहां न हो कर अन्यत्र किया जायेगा, तो ज्यादा अच्छा होगा ।

श्री रामसेवक यादव : द्वितीय लोक सभा में स्वर्गीय प्रधान मंत्री, श्री नेहरू, ने कहा था कि विदेशी शासकों की मूर्तियां हटाई जायेंगी, उस पर त्रिबार हो रहा है । श्री मंत्री महोदय ने बताया कि केवल चार मूर्तियां हटाई गई हैं और बाकी के लिए कोई योजना नहीं है । यह प्रश्न बार-बार यहां उठाया जाता है । मैं जानना चाहता हूं कि क्या सभी विदेशी शासकों की मूर्तियों को हटाने की कोई योजना शीघ्र बनाई जायेगी और जहां पंचम जार्ज की मूर्ति है, वहां पर राष्ट्रपिता महात्मा गांधी की मूर्ति शीघ्र स्थापित की जायेगी ?

श्री ल० ना० मिश्र : यह बात सही है कि पंडित जवाहरलाल नेहरू ने मई, 1957 में कहा था कि इन मूर्तियों को हटाया जायेगा, लेकिन उन्होंने यह भी कहा था कि धीरे धीरे, जैसे-जैसे स्थान प्राप्त होंगे, उनको हटाया जायेगा । यह बात नहीं है कि केवल चार मूर्तियां हटाई गई हैं । दिल्ली में बारह मूर्तियां थीं, जिनमें से आठ को हटा दिया गया है और चार रह गई हैं । उनको हटाने की बात भी विचार-

धीन है । जहां तक नीति का सवाल है, यह फैसला हो चुका है कि जैसे-जैसे जगह प्राप्त होती जायेगी, उनको हटा दिया जायेगा ।

श्री रामसेवक यादव : क्या पंचम जार्ज की मूर्ति की जगह महात्मा गांधी की मूर्ति स्थापित की जायेगी ?

श्री ल० ना० मिश्र : यह मुझाव है ।

Shri Hari Vishnu Kamath: From the answer given by the junior Minister, the Deputy Minister to the first supplementary of my hon. friend, Shri Prakash Vir Shastri, is the House to understand that the Government is not prepared or does not propose to set up the statue of Netaji Subhas Chandra Bose, one of the greatest leaders India has produced, anywhere in the capital, either at Red Fort or on the denuded pedestal, the empty pedestal on Parliament Street facing Parliament House? Is it the position of the Government that such statues will be put up only when presented by some organisation?

Shri L. N. Mishra: So far the policy has been to accept presentations from organisations. We help those organisations to set up the statues Government of its own does not set up any statue anywhere in the capital. The present policy is that we only accept offers from some organisations which are prepared to present the statues. So far as Netaji Subhas Chandra Bose is concerned, the land before the Red Fort has been named Netaji Maidan and the Elgin road has been renamed as Netaji Subhas Chandra Bose Road.

Shri Ranga: May I know whether Government are not prepared to consider any revision of that particular policy even in the case of the Father of the Nation? Is it not a shame that there is no statue at all of the Father of the Nation in the capital? God only knows when that policy was laid

down. Is it not the duty of the Government to take upon itself the responsibility of raising a statue of the Father of the Nation? (Cheers)

Shri Nath Pai: They remember him only at the time of the elections

Shri Nanda: I am very glad that the hon. Member has deep feelings on the subject. Perhaps he imagines that we on this side have no feelings or are less keen. The manner in which hon. Members on this side have reacted to this question should have allayed all such misgivings. So far as the second part of the question is concerned it is a suggestion. We have mentioned the present policy; if anything more has to be done, it would be done.

Mr. Speaker: Is there no statue of Mahatma Gandhi in the capital now?

Some hon. Members: No, no.

Shri Ranga: Because of the personal interest that Shri S. K. Patil took, there is at least a statue of Sardar Vallabhbhai Patel; otherwise, there would have been nothing at all. We cannot expect anything from this inept Government.

Shri Hari Vishnu Kamath: No statue of either Netaji or Mahatma Gandhi.

Shri Ranga: He is now acting for the Prime Minister and he was as dear a follower of Mahatma Gandhi as myself. Merely because he is saddled with the Ministership why should he fight shy of associating himself wholeheartedly with my suggestion? (Interruptions.)

Mr. Speaker: Shri Ranga would kindly resume his seat. This is not the manner of proceeding in the question hour.

Shri H. N. Mukerjee: Sir, you had asked the Minister but he did not answer it.

Mr. Speaker: They could not give any answer to it.

Shri H. N. Mukerjee: When the question is "what steps are being taken or are in contemplation", they must have an answer here and now.

Mr. Speaker: That answer has been given by the Deputy Minister, that so far the policy has been to put up statues offered by some society or organisation. If any new policy is to be evolved, they will consider it.

Shri H. N. Mukerjee: Shri Ranga asked a question and a complete answer was not forthcoming. Then, Sir, you interjected and your interjection was ignored by the Home Minister.

Shri Nanda: I do not know what is meant by the hon. Member. Some suggestion is made and I express complete appreciation of the intention behind the suggestion. I do not think the Government can be forced to give an answer to a suggestion here and now.

Shri H. N. Mukerjee: Have you got that in contemplation?

Shri Nanda: No.

Shri H. N. Mukerjee: You have no mind of your own.

Shri Nanda: I say that the Government is going to consider this. Sir, it has its implications.

श्री हुकूम चन्व कछवाय : नेहरू जी का सिक्का आप चला सकते हैं....

अध्यक्ष महोदय : इस तरह से बोलते चले जायेंगे तो कैसे काम चलेगा । यह नहीं होना चाहिये ।

श्री रामसेवक यादव : मेरा एक निवेदन है....

अध्यक्ष महोदय : आप जरा बैठ जायें ।

श्री रामसेवक यादव : ऐसे उत्तर देंगे तो कैसे काम चलेगा ?

Shri Harish Chandra Mathur: Are we commenting on the answer given? It is a very fair answer given.

Mr. Speaker: I do not know why this excitement should be there. We are dealing with a subject which all of us consider is of the utmost importance. We have just to ask questions so that information can be obtained. There is no need to fight against it.

Shri Nath Pai: Sir, on a point of order.

श्री हुकम चन्द कछवाय : नेहरू जी का सिक्का चला सकते हैं, लेकिन गांधी जी की मूर्ति नहीं लगा सकते हैं ।

Mr. Speaker: I have not called him. No. hon. Member shall speak unless I have called him.

Shri Sham Lal Saraf: Sir, you had called me.

Mr. Speaker: There is a point of order. I have to give preference to that.

Shri Nath Pai: May I bring to your notice and seek your help in making our minds clear? There is complete contradiction in the statement....

Mr. Speaker: He told me that he was raising a point of order.

Shri Nath Pai: Can you make up your mind with your quick grasp even before I adumbrate it?

Mr. Speaker: Certainly, when he changes his attitude and wants something else, I have to intervene.

Shri Nath Pai: I was pointing out the contradiction and, therefore, the point of order arose.

Mr. Speaker: If I may intervene again, if there is only a contradiction, there is no point of order.

Shri Nath Pai: The House is entitled to your protection. You did not hear me, otherwise by now the point would have been cleared and I would

have been bound to abide by your decision. The late Prime Minister, during the course of discussion on the Gandhi Samadhi Bill had this to say when I raised the question of Gandhi's statute and the statute of Netaji. The policy was not this, what the Home Minister said. The late Prime Minister said, "We are not quite sure whether Netaji is still alive or not; therefore, Government is lacking". It was not because no society came forth with the offer of a statue. Are we to understand that anybody anywhere in the country can get up and offer a statue which this Government will install and that regarding the founding fathers it will not take any initiative on its own?

Mr. Speaker: Shri Sham Lal Saraf.

Shri Sham Lal Saraf: How far is it correct that Government are contemplating to remove all the statues of foreigners from Delhi and place them somewhere in some museum; if that be correct, how soon will they do it?

Shri L. N. Mishra: I have stated that eight of them have been removed and four are to be removed.

Shri Ranga: Look at the importance given to this question. The Deputy Minister is answering it.

Shri L. N. Mishra: We are not getting space in the museum; therefore, we are putting them in the exhibition grounds.

Shri Sham Lal Saraf: How soon?

Shri L. N. Mishra: Very soon.

Shri D. C. Sharma: May I know as to who paid for the statues of these foreigners which are in Delhi and whether the policy of the Government at that time was that the statues were erected at the expense of Government; if so, what has necessitated the Government to say that the statues which are to be erected now will be given by the public?

Shri Hari Vishnu Kamath: Tenders?

Shri Nanda: Of course, I am not exploring into past history, but the present practice was what has been stated.

Shri Nath Pai: We are children of the past.

Shri Nanda: There is a suggestion that possibly this is not quite satisfactory. All right; then, I said that this would be considered. That was the answer. I could not straightaway say, because there are considerations...

Shri Hari Vishnu Kamath: The Cabinet will have to consider it.

Shri Nath Pai: Seventeen long years.

Shri D. C. Sharma: On a point of order, Sir.

Shri Nanda: So far, the idea was that the people themselves should show their regard for the memory of a great leader.

Shri Hari Vishnu Kamath: The Government has no regard for them?

Shri Nanda: The Government has; but should the people be deprived of that opportunity to do so?

Shri Hari Vishnu Kamath: Oh! Thank you. Well done.

Shri D. C. Sharma: Sir, my point of order is this. How are we to distinguish the utterance of a Minister, when he is making it, whether he is making it in his personal capacity or he is making it as a member of the Cabinet. If that is not made clear, how are we to take it that the hon. Home Minister is not prepared to answer my questions? If he is the Home Minister, then it is a sequential thing, and how is it possible for him to say that he does not want to delve into the past and he is only concerned with 11.25 a.m. now? I say that the Government of India is the successor of the British Government, and as such they are supposed to know as much about the past as they are supposed to know about 11.25 a.m. now.

Mr. Speaker: When I call upon some hon. Member just to exercise

restraint or to keep discipline, that is neglected or ignored altogether. I am very sorry. We ought to keep a greater amount of discipline and act according to the rules.

Shri Bhagwat Jha Azad: As regards the practice to which the hon. Minister has referred, may I know whether it is the considered policy of Government that the statues of men like the Father of the Nation or the late President of India can only be installed when they are donated by some private individuals or whether it is the policy of Government that such statues can be installed at the cost of Government?

Shri Nanda: I have already answered that questions.

Shri Bhagwat Jha Azad: He has not answered it.

Mr. Speaker: He has already answered it.

Shri Bhagwat Jha Azad: No. He only said that the practice was up till now. Now, I am asking a specific question whether it is the considered policy of Government that the statues will be installed only if they are donated by private individuals or whether they can be installed at the cost of Government.

Mr. Speaker: That has been the policy so far, and since a suggestion has now been made, Government say that they will consider this. That is the answer that has been given.

Shri Bhagwat Jha Azad: Was there any other Father of the Nation to say that this has been the practice so far and now they will consider the suggestion?

श्री मधु लिमये : जनता के ऊपर यह असर पड़ रहा है कि महात्मा जी, नेताजी, श्रद्धानन्द जी, राजेन्द्र बाबू आदि नेताओं के नामों को मिटाने की कोशिश की जा रही है

कुछ माननीय सदस्य : नहीं, नहीं ।

श्री मधु लिमये : इसलिये मैं यह जानना चाहता हूँ कि क्या सरकार विदेशियों की मूर्तियाँ दिल्ली से हटा कर उन लोगों की मूर्तियों की स्थापना करेगी जिन का जिक्र मैंने किया है, क्या इसके बारे में कम से कम कोई निश्चित आश्वासन सरकार देने की स्थिति में है ?

अध्यक्ष महोदय : इसका जवाब तो आ चुका है, शायद आपने सुना नहीं है ।

श्री मधु लिमये : इसका नहीं आया है ।

Mr. Speaker: Next question.

Shri Kapur Singh: You nodded your head on three occasions indicating a promise to call me.

Mr. Speaker: I nodded only to indicate that the hon. Member might sit down.

Fertilizer Plants

+

- *636. {
- Shri Himatsingka;
 - Shri Rameshwar Tantia;
 - Shri P. C. Borooah;
 - Shri Bishwanath Roy;
 - Shri P. R. Chakraverti;
 - Shri Hem Barua;
 - Shri Umanath;
 - Shri Nambiar;
 - Shri Imbichibava;
 - Shri Mohan Swarup;
 - Shri Gokulananda Mohanty;
 - Shri Rama Chandra Mallick;
 - Shri Surendra Pal Singh;
 - Shri K. C. Pant;
 - Shri M. L. Jadhav;
 - Shri Ram Sewak;
 - Shri P. G. Sen;
 - Shri T. Subramanyam;
 - Shri M. Rampure;
 - Shri Koya;

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that a joint U.S.-Indian Corporation is considering a proposal for setting up five Fertilizer Plants in India;

(b) the conditions and terms for this joint venture; and

(c) the main features of the proposed scheme?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No, Sir. An American Company has been permitted to undertake a feasibility study for the establishment of an additional capacity of one million tonnes of nitrogen.

(b) and (c). The terms and conditions and main features of the scheme will be known only after the feasibility report is received.

Shri Himatsingka: Has any discussion preceded this decision, and if so, may I know whether any discussion has taken place about any place or the basic materials that will be used for these fertilisers?

Shri Alagesan: Yes, there were some preliminary discussions as a result of which this study has been entrusted to this corporation. There were also suggestions made about the locations; there are suggestions about five or six locations such as Madras, Cochin, Haldia, etc. The feed-stock is naphtha.

Shri Rameshwar Tantia: May I know the reasons why even after seventeen years of Independence we are so short of fertilizers which are the most necessary things for improving our agricultural production?

Shri Alagesan: That is certainly a very pertinent question. We were unable to fulfil our Third Plan targets, but we are trying to make up for the deficiency by going in for a crash programme of establishment of fertiliser factories?

Shri P. C. Borooah: May I know whether there is any difference of opinion between the U.S. consortium and our Government about the size of the plant, and if so, what that difference is, and why Government are thinking of having a smaller plant?

Shri Alagesan: The question has not yet arisen; we have not yet received the report. As far as I am able to see there is no difference of opinions.